

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****JRA INFRASTRUCTURE LIMITED OPERATING IN CONSTRUCTION INDUSTRY
OF BRIDGES, ROADS AND PUBLIC FACILITY/UTILITY PROJECTS**

(Under sub – regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	JRA Infrastructure Limited CIN : U45201GJ2007PLC051343 PAN : AABCJ8888M
2.	Address of the registered office	Ashok Villa, Opp. Old Adarsh School, Deesa (N.G.), Deesa, Gujarat, India - 385535.
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Ashok Villa, Opp. Old Adarsh School, Deesa (N.G.), Deesa, Gujarat, India - 385535
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in last financial year	Turnover as per audited accounts as on 31.03.2025 is Rs6052 lacs. Quantity details are not applicable
7.	Number of employees/ workmen	As per Information Memorandum
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process	The details can be sought by emailing at cirp.jrainfra@gmail.com and/or virtual data room in accordance with the provisions of the Code and Regulations made thereunder.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The details can be sought by emailing at cirp.jrainfra@gmail.com and/or virtual data room in accordance with the provisions of the Code and Regulations made thereunder.
10.	Last date for receipt of expression of interest	25 TH March 2026
11.	Date of issue of provisional list of prospective resolution applicants	4 th April 2026
12.	Last date for submission of objections to provisional list	9 th April 2026
13.	Date of issue of final list of prospective resolution applicants	19 th April 2026

14.	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants	24 th April 2026
15.	Last date for submission of the resolution plans	24 th May 2026
16.	Process email id to submit Expression of Interest	cirp.jrainfra@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	GJ04C0000214

Rajendra Devidas Puranik

Interim Resolution Professional

of M/s JRA Infrastructure Limited (Under CIRP)

IBBI Registration No. IBBI/IPA-001/IP-P 02029/2020-2021/13149

AFA: AA1/13149/02/311226/108624 valid up to 31.12.2026

Address registered with IBBI: C601 Dindoshi Onkar CHS LTD

Shivdham Complex, Off Gen Ak Vaidya Marg,

Opp Fire Brigade Malad East, Mumbai Suburban,

Maharashtra, 400 097

Date: 17.03.2026

Place: Mumbai

M/S JRA INFRASTRUCTURE LIMITED

(Under CIRP)

Committee of Creditors

Resolution by Circulation Proposal – 02 [Dt: 12.03.2026]

SUB: REQUEST FOR APPROVAL OF EXTENSION OF EOI OF CORPORATE DEBTOR JRA INFRASTRUCTURE LTD

Item 1: The Interim Resolution Professional(RP) hereby informs the members of Committee of Creditors the following :-

As approved in 3rd COC meeting held on 11.12.2025 , Form G is published on 17.2.2026 in the Financial Express in English at Delhi, Mumbai and Gujarat , Summit Times in English at Sikkim and Financial express in Gujarati language at Ahmadabad , Jansatta in Hindi at Delhi.

The Eligibility criteria and EMD amount was approved in 4th COC meeting held on 9th March 2026 by voice vote with 100% voting share. Pre-voting Minutes of the 4th COC meeting were sent on 11th March 2026 for approval of COC members.

As per Form G published on 17th February 2026 the timelines were as under :-

1	Last date for receipt of expression of interest	4 th March 2026
2.	Date of issue of provisional list of prospective resolution applicants	14 th March 2026
3	Last date for submission of objections to provisional list	19 th March 2026
4.	Date of issue of final list of prospective resolution applicants	29 th March 2026
5	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants	3 rd April 2026
6	Last date for submission of the resolution plans	3 rd May 2026

As per Form G published on 17th February 2026 last date of submission of EOI was 4th March 2026

However Criteria for EOI, Net worth , Turnover and EMD amount was not approved by COC hence EOI could not be issued to Prospective Resolution Applicants.

The Criteria for EOI, Net worth , Turnover EMD amount was approved on 9th March 2026 by voice vote with 100% voting share .

M/S JRA INFRASTRUCTURE LIMITED

(Under CIRP)

Committee of Creditors

Since last date of submission was over due to delay in approval of criteria of EOI by COC ,Interim Resolution Professional request COC members to

Approve the following timelines as under :-

1	Last date for receipt of expression of interest	25 th March 2026
2.	Date of issue of provisional list of prospective resolution applicants	4 th April 2026
3	Last date for submission of objections to provisional list	9 th April 2026
4.	Date of issue of final list of prospective resolution applicants	19 th April 2026
5	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants	24 th April 2026
6	Last date for submission of the resolution plans	24 th May 2026

The Interim Resolution Professional requests the COC members to consider the above and confirm us by your voting as per the voting timelines detailed hereunder:

RESOLUTION 1:

“RESOLVED that following timelines as under for Expression of interest (EOI)

- | | |
|---|-----------------------------|
| 1) Last date for receipt of expression of interest | 25 th March 2026 |
| 2) Date of issue of provisional list of prospective resolution applicants | 4 th April 2026 |
| 3) Last date for submission of objections to provisional list | 9 th April 2026 |
| 4) Date of issue of final list of prospective resolution applicants | 19 th April 2026 |
| 5) Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants | 24 th April 2026 |
| 6) Last date for submission of the resolution plans | 24 th May 2026 |

are hereby approved

The above resolution is being placed for e-voting of the COC members as under:

Notice of Circular Resolution	12 th March 2026 [Thursday]
Circular Resolution [Voting Opening]	12 th March ,2026 [Thursday] [6 PM]
Circular Resolution [Voting Closure]	13 th March ,2026 [Friday] [6 PM]

The E-voting was extended at the request of Axis Bank Ltd to 17.3.2026

M/S JRA INFRASTRUCTURE LIMITED

(Under CIRP)

Committee of Creditors

Voting Results:

Sr no	Name of COC member	Voting Right (%)	Favor/Against
1	AXIS BANK	35.74	Favour
2	BANK OF BARODA	31.25	Favour
3	HDFC BANK LTD	17.59	Favour
4	KOTAK MAHINDRA BANK Ltd	15.42	Favour

E-voting was received on 17.3.2026 .The Circular resolution was approved with 100% voting share



RAJENDRA D PURANIK

Interim Resolution Professional

In the matter of JRA infrastructure Ltd (Under CIRP)

IBBI/IPA-001/IP-P02029/2020-2021/13149

AFA No. AA1/13149/02/ 311225/108624 valid up-to 31.12.2026

B.com, FCA,,IP (IBBI) RV-SFA (IBBI) ID(IICA) SA,,DISA,DIRM (ICAI)

Regd office :- C- 601 Dindoshi Onkar CHS Ltd, Shivdham Complex,
Gen A K Vaidya Marg, Malad East Mumbai 400097

Place :- Mumbai Dated 18th March 2026

EVENT NAME	EVENT ID	STATUS
Resolution by Circulation Proposal - 02 [Dt: 12.03.2026]	E1216	Closed
START DATE AND TIME OF VOTING	END DATE AND TIME OF VOTING	
March 12, 2026, 6 p.m.	March 17, 2026, 6 p.m.	

Section 1: Voting Results

1: Resolution by Circulation Proposal - 02 [Dt: 12.03.2026]

SUB: REQUEST FOR APPROVAL OF EXTENSION OF EOI OF CORPORATE DEBTOR JRA INFRASTRUCTURE LTD Item 1: The Interim Resolution Professional(RP) hereby informs the members of Committee of Creditors the following :- As approved in 3rd COC meeting held on 11.12.2025 , Form G is published on 17.2.2026 in the Financial Express in English at Delhi, Mumbai and Gujarat , Summit Times in English at Sikkim and Financial express in Gujrati language at Ahmadabad , Jansatta in Hindi at Delhi. The Eligibility criteria and EMD amount was approved in 4th COC meeting held on 9th March 2026 by voice vote with 100% voting share. Pre-voting Minutes of the 4th COC meeting were sent on 11th March 2026 for approval of COC members. As per Form G published on 17th February 2026 the timelines were as under :- 1 Last date for receipt of expression of interest 4th March 2026 2. Date of issue of provisional list of prospective resolution applicants 14th March 2026 3 Last date for submission of objections to provisional list 19th March 2026 4. Date of issue of final list of prospective resolution applicants 29th March 2026 5 Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants 3rd April 2026 6 Last date for submission of the resolution plans 3rd May 2026 As per Form G published on 17th February 2026 last date of submission of EOI was 4th March 2026 However Criteria for EOI, Netwoth ,Tirnover and EMD amount was not approved by COC hence EOI could not be issued to Prospective Resolution Applicants. The Criteria forEOI, Netwoth ,Tirnover EMD amount was approved on 9th March 2026 by voice vote with 100% voting share . Since last date of submission was over due to delay in approval of criteria of EOI by COC ,Interim Resolution Professional request COC members to Approve the following timelines as under :- 1 Last date for receipt of expression of interest 25th March 2026 2. Date of issue of provisional list of prospective resolution applicants 4th April 2026 3 Last date for submission of objections to provisional list 9th April 2026 4. Date of issue of final list of prospective resolution applicants 19th April 2026 5 Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants 24th April 2026 6 Last date for submission of the resolution plans 24th May 2026 The Interim Resolution Professional requests the COC members to consider the above and confirm us by your voting as per the voting timelines detailed hereunder: RESOLUTION 1: "RESOLVED that following timelines as under for Expression of interest (EOI) 1) Last date for receipt of expression of interest 25th March 2026 2) Date of issue of provisional list of prospective resolution applicants 4th April 2026 3) Last date for submission of objections to provisional list 9th April 2026 4) Date of issue of final list of prospective resolution applicants 19th April 2026 5) Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants 24th April 2026 6) Last date for submission of the resolution plans 24th May 2026 are hereby approved The above resolution is being placed for e-voting of the COC members as under: Notice of Circular Resolution 12th March 2026 [Thursday] Circular Resolution [Voting Opening] 12th March ,2026 [Thursday] [6 PM] Circular Resolution [Voting Closure] 13th March ,2026 [Friday] [6 PM] Voting Results: Sr no Name of COC member Voting Right (%) Favor/Against 1 AXIS BANK 35.74 2 BANK OF BARODA 31.25 3 HDFC BANK LTD 17.59 4 KOTAK MAHINDRA BANK Ltd 15.42 RAJENDRA D PURANIK Interim Resolution Professional In the matter of Yours Ethnic Foods Pvt Ltd (Under CIRP) IBBI/IPA-001/IP-P02029/2020-2021/13149 AFA No. AA1/13149/02/ 311225/107479 valid up-to 31.12.2025 B.com, FCA,,IP (IBBI) RV-SFA (IBBI) ID(IICA) SA,,DISA,DIRM (ICAI) Regd office :- C- 601 Dindoshi Onkar CHS Ltd, Shivdham Complex, Gen A K Vaidya Marg, Malad East Mumbai 400097 Place :- Mumbai Dated 12th March 2026

Voters List

Name	% of Voting			
	ACCEPT	REJECT	ABSTAIN	Not Voted
anil.sankhla@hdfcba nk.com Financial Creditor anil.sankhla@hdfcbank.co m	17.59	0.0	0.0	0.0

Name	% of Voting			
	ACCEPT	REJECT	ABSTAIN	Not Voted
pratik.sarode@axisbank.com Financial Creditor pratik.sarode@axisbank.com	35.74	0.0	0.0	0.0
samahm@bankofbaroda.com Financial Creditor samahm@bankofbaroda.com	31.25	0.0	0.0	0.0
vaidehi.kulkarni1@kotak.com Financial Creditor vaidehi.kulkarni1@kotak.com	15.42	0.0	0.0	0.0
Total	100.0	0.0	0.0	0.0

Section 2: Participants

Role: Voters

Participants with the 'Voter' role have the authorization to cast votes in the event.

S.No	Name	Email ID	Voting %
1	pratik.sarode@axisbank.com	pratik.sarode@axisbank.com	35.74
2	anil.sankhla@hdfcbank.com	anil.sankhla@hdfcbank.com	17.59
3	samahm@bankofbaroda.com	samahm@bankofbaroda.com	31.25
4	vaidehi.kulkarni1@kotak.com	vaidehi.kulkarni1@kotak.com	15.42

Role: Viewers

Participants with the 'Viewer' role have the authorization to only view the agenda items of the voting event. They cannot cast and submit a vote.

S.No	Name	Email ID
No viewers assigned to the event		